

barter deals will henceforth be conducted exclusively through the public sector agencies;

(b) if so, the details in this regard;

(c) whether Government have set up a Project and Equipment Corporation as a subsidiary of the S.T.C. to supply rolling stock to overseas countries and participate in the development of the infra-structure of developing countries, including turn-key projects; and

(d) the other details in this regard and how it is likely to benefit the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Sometime back it was decided that barter deals should be conducted only through public sector trading agencies which should take initiative in identifying the commodities whose exports should be promoted on barter basis to achieve additionality in exports and to utilise the foreign exchange earned in importing commodities that are essential to the economy of the country.

(c) and (d). It is proposed to set up a Engineering Products and Consultancy Services Corporation as a wholly owned subsidiary of the State Trading Corporation. The proposed subsidiary will specialise in large ventures and turn-key projects, concentrating in the field of—

- (i) Railway systems including locomotive and other rolling stock, track and signal equipment, etc.
- (ii) Complete industrial plants and projects;
- (iii) Public utilities; and
- (iv) Castings, forgings, Ancillary equipment for big international manufacturing concerns such as in automobile industry.

This will assist the country in organising exports of engineering products and taking up joint ventures and turn-key jobs in a big way.

Smuggling of Indian films into South Africa

*198. SHRI BABURAO PATEL: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Chairman of the Indian Motion Pictures Exports Corporation stated in Bombay on the 29th July, 1970 that the smuggling of Indian films overseas caused an annual loss of over Rs. 3 crores.

(b) whether he had also stated that most of the Indian films were smuggled to South Africa through London, Mauritius, Dubai and Hongkong and that Indian films were exhibited all over South Africa;

(c) whether he has made a representation to Government that the ban on the export of Indian films to South Africa should be lifted seeing that Indian gramophone records, newspapers, and periodicals are allowed to be exported to South Africa; and

(d) if so, Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Yes, Sir.

(d) No reliable information is available regarding the extent of clandestine exhibition of Indian films abroad including South Africa as well as the precise loss of foreign exchange on this account. Various measures taken to check the smuggling of films include collection of intelligence through reliable information and specialised sources, keeping a vigilant eye on the baggage of passengers and patrolling of roads, coast and other valuerable areas and the sea. So far as South Africa is concerned, on careful consideration it has been decided not to deviate from the general policy in respect of export of films.

Recommendations of Committee of Secretaries Relating To A.R.C. Report on I.A.S.

*199. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Secretaries' Committee, appointed by Government to go into the report of the Administrative Reforms Commission, has rejected the main recommendation of the A.R.C. that the I.A.S. should be converted from an All-purpose service into a functional service;

(b) whether the Committee has suggested reservation of higher administrative posts for the I.A.S. at the Secretariat level, in public undertakings and in the State; and